

12.34 hrs.

**ESSE (ACQUISITION OF UNDER-
TAKINGS IN INDIA) AMENDMENT
BILL**

SECRETARY-GENERAL:—Sir, I lay
on the Table of the House the Esso
(Acquisition of Undertakings in India)
Amendment Bill, 1974, as passed by
Rajya Sabha.

13.34½ hrs.

RULES COMMITTEE

MINUTES

SHRI SEZHIAN (Kumbakonam): I
beg to lay on the Table Minutes of the
sitting of the Rules Committee held
on the 30th August, 1974.

13.35 hrs.

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES**

Thirtieth Report

**SHRI D. BASUMATARI (Kokra-
jhar):** I beg to present the Thirtieth
Report of the Committee on the Wel-
fare of Scheduled Castes and Sched-
uled Tribes on the Ministry of Heavy
Industry—Reservation for, and em-
ployment of, scheduled castes and
scheduled tribes in the Hindustan Ma-
chine Tools Limited.

13.35½ hrs.

**STATEMENT RE: SQ NO. 49; DATED
26-8-74 ABOUT SEIZURE OF LEO-
PARD AND TIGER SKINS AT DELHI
RAILWAY STATION**

MR. SPEAKER: Item 10. The Min-
ister may lay it on the Table.

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
B. P. MAURYA):** I beg to lay the
statement on the Table.

STATEMENT

Detailed report obtained from Delhi
Administration indicates that the in-
formation regarding the existence of a
parcel containing skins was received
by the Wild Life Officer on 27th June,
1974 from an anonymous caller at
about 1 P.M. The Wild Life Officer
directed the Wild Life Inspector to
proceed to the Railway station and
investigate. The parcel was detected
and was left with the railway autho-
rities for six days (from 27th June,
1974 to 2nd July, 1974) with the in-
struction that if any one came to
claim the parcel, the Wild Life Ins-
pector should be informed immediately
on telephone. Since no one came for-
ward, the parcel was searched on 2nd
July, 1974 and was seized.

Informal enquiries made from local
dealers revealed that there was no tra-
der of the name of A. Gafoor nor any-
one of that name in Satna, M.P., where-
from the parcel was booked. A letter
was written on 6th July, 1974 to Chief
Wild Life Warden, M.P., informing him
of the facts of the case and request-
ing him to order further investigations
in Satna.

There were 19 skins in all—one tiger
skin and 18 leopard skins, all uncur-
red. The tiger skins lacked trophies
like claws and its tail was missing.